

Marg and R.S.S. has been misusing emergency powers against patriotic and democratic employees.

(b) Does not arise.

Plan to generate extra electricity under the 20-point programme

272. SHRI BHOGENDRA JHA: Will the Minister of ENERGY be pleased to state:

(a) whether one of the items of the twenty-point programme provides for generation of extra 2600 MW of electricity to overcome power-shortage; and

(b) if so, the steps taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) and (b). The twenty-point programme stresses, *inter alia*, the need for an accelerated power programme and the setting up of Super Thermal Stations under Central Sector.

Additional generating capacity of the order of 1323 MW has been commissioned already and further commissioning of substantial additional capacity will take place shortly. All efforts are being made to expedite the commissioning of various power projects and ensure adherence to schedules. Proposals to establish Super thermal power stations, one in each Region in the initial stage, at suitable locations near coal pitheads have been formulated.

Per capita consumption of electricity in Bihar

273. SHRI BHOGENDRA JHA: Will the Minister of ENERGY be pleased to refer to the reply given to Unstarred Question No. 1323 on 28th January, 1976 regarding per capita consumption of electricity in the country, and state the steps being taken to raise the per capita con-

sumption of power for North Bihar in particular, which is only 11.02 Kwh as compared to the All India average of 99.3 Kwh, and the rest of Bihar in general?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): Full requirement of power and energy of North Bihar are being met by the generating units located in North Bihar as well as by providing assistance from South Bihar through the inter-connections that already exist. Additional generating capacity to the extent of 115 MW has already been sanctioned for North Bihar. A thermal power station in the Central Sector is being taken up at Farakka which would also augment power supply availability in North Bihar. A total additional generating capacity to the extent of 895 MW has already been sanctioned for Bihar for the 5th Five Year Plan.

Expedition development of projects for Tribal Areas

274 SHRI BHOGENDRA JHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have decided to expedite the development projects for tribal areas; and

(b) if so, the development projects for tribal areas which have been taken up in Orissa, Bihar, Andhra Pradesh, Assam and Kerala and the broad outlines thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): (a) Yes, Sir.

(b) In the current year, the various States were allowed to take up advance action in the Sub-Plan area which will be finally covered under well formulated Integrated Tribal